

[Translation]

Passenger Amenities at Shahganj and Jaunpur

5000. SHRI RAJ KUMAR RAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether passenger amenities are lacking at Shahganj and Jaunpur railway stations of Uttar Pradesh; and

(b) if so, the action proposed to be taken by Government to provide catering and other passenger amenities on these railway stations?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). The passenger amenities provided at Shahganj and Jaunpur stations are adequate except for the number of water taps which are slightly less. Action has been initiated to provide additional water taps at these stations.

[English]

Air Link for Tirupati

5001. SHRI K. RAMACHANDRA REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Indian Airlines has acquired five Boeings to meet its growing needs;

(b) if so, whether there is any proposal to connect Tirupati and Visakhapatnam in Andhra Pradesh with Delhi, thrice a week; and

(c) if so, the details thereof and the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Do not arise at present.

Notification banning sale of Non-iodised Salt

5002. SHRI S.B. SIDNAL:
SHRI G.S. BASAVARAJU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have asked the States and Union Territories to issue notification banning sale of non-iodised salt on a priority basis; and

(b) if so, the names of States/Union Territories which have not issued such notifications so far and the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA): (a) Yes.

(b) Under the National Goitre Control Programme, the State/Union Territory Governments have been advised to undertake surveys for prevalence of Goitre and other Iodine Deficiency Disorders (IDD) and issue necessary notification banning sale of non-iodised salt under the PFA Act. So far 14 States/Union Territories have issued notifications banning sale of non-iodised salt covering entire States; 4 States have issued ban notifications partially.

Intake of iodised salt is the simple and cheapest method for control of goitre and other IDD and with the progress of surveys of unidentified areas, other States/Union Territories also would be issuing such ban notifications. The names of States/Union Territories which have not issued ban notifications are given in the Statement below.